

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the 14TH day of **SEPTEMBER, 2018**.

ORIGINAL APPLICATION NO. 359 OF 2011

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).
HON'BLE MR MOHD JAMSHED, MEMBER (A).

1. Rajiv Kumar, S/o Mr. Bhagwan Das, R/o Village Pokhanpur, P.O. Pawapuri, District Nalanda (Bihar).

.....Applicant.

VERSUS

1. Union of India through General Manager, North Eastern Railway (N.E.R.), Gorakhpur and ors.

.....Respondents

Advocate for the Applicant : Shri G L Choudhary
Shri Abhai Mishra

Advocate for the Respondents : Shri Avnish Tripathi

O R D E R

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

None present for the applicant even on the revised call.

2. On the last listed date i.e., 22.05.2014 also, nobody appeared on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA. Accordingly, the OA is dismissed in default and for non-prosecution.

(MOHD JAMSHED)
MEMBER-A

(RAKESH SAGAR JAIN)
MEMBER-J

Arun..